NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that the Division Bench presided over by the Hon'ble Shri Justice Suman Shyam has issued the following directions with effect from 21st August 2025:

- A) No mentioning at 11.00 am for circulation is required. Physical praecipes are to be handed over to the Associate/Sheristedar before 10.20 am every day, and, accordingly, the dates will be assigned.
- B) Only matters that are extremely urgent and cannot wait the assigned date, will be permitted to be mentioned for urgent circulation/listing. Such urgency must be made out in the praecipe itself.
- C) Auto listing facility through the Web Portal of Bombay High Court to be availed by the learned counsel, except in those matters where there is extreme urgency falling in category (B) above.
- D) In addition to above, freshly filed matters will be listed automatically within seven working days, subject to removal of office objections.

Dated this 20th day of August 2025

By Order

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master High Court, O.S., Bombay sd/-

(H. M. Bhosale) Registrar (Judicial-I) High Court, A.S., Bombay